

# ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000040/2022	M/S. MC AR(JV) VS EAST COAST RAILWAYS	SATYA SMRUTI MOHANTY VS	// () //
2	BLAPL/0006345/2022	SUDAM BHUE VS STATE OF ODISHA	SARADA PRASAD DASH VS	JAMANKIRA /47 /2021 () //
3	BLAPL/0006346/2022	GIRIJA BALLAV SUNDARAY @ MILU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /55 /2021 () //
4	BLAPL/0006347/2022	GAGAN @ NANDAN KUMAR BEHERA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA P.S. /243 /2020 () //
5	BLAPL/0006348/2022	SIDHARTH ROUT @ SIPUN VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	SALIPUR /319 /2021 () //
6	BLAPL/0006349/2022	VICKY @ BINAYAK DAS VS STATE OF ODISHA	SOURA CH. MOHAPATRA VS	KEONJHAR SADAR /167 /2022 () //
7	BLAPL/0006350/2022	ASHOK BISHOYI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	POLASARA PS /100 /2020 () //
8	BLAPL/0006351/2022	SAGAR PATEL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KANTAMAL /20 /2022 () //
9	BLAPL/0006352/2022	LAXMAN CHANTI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MUDULIPODA /80 /2021 () //
10	BLAPL/0006353/2022	ALEKHA MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /210 /2022 () //
11	BLAPL/0006354/2022	SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /23 /2022 () //

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12	BLAPL/0006355/2022	MANAS TURUK @ MANAS RANJAN TURUK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KORAPUT SADAR /59 /2020 () //
13	BLAPL/0006356/2022	PUNIA @ PURNA CHANDRA SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	BINJHARPUR /212 /2017 () //
14	BLAPL/0006357/2022	AJIT KUMAR NAYAK @ SIBA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /213 /2021 () //
15	BLAPL/0006358/2022	GIRISH KHATUA VS STATE OF ODISHA	ANIRUDHA DAS VS	SASON /104 /2022 () //
16	BLAPL/0006359/2022	SHIBA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /95 /2022 () //
17	BLAPL/0006360/2022	NISHIKANT MANDAL @ BUDHI BANGALI VS STATE OF ODISHA	ASIT KUMAR JENA VS	JEYPORE SADAR /99 /2011 () //
18	BLAPL/0006361/2022	RANJANA SRINIBAS RAO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /1 /2020 () //
19	BLAPL/0006362/2022	BALARAJU @ B. MALLIKARGUN RAJU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA TOWN /301 /2010 () //
20	BLAPL/0006363/2022	KALIA @ SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAGATPUR /107 /2021 () //
21	BLAPL/0006364/2022	BHAGABAN PANGI VS STATE OF ODISHA(HOME)	JUGALA KISHORE PANDA VS	Judambo /1 /2022 () //
22	BLAPL/0006365/2022	JOGESWAR @ TINKU PATRNAIK VS STATE OF ODISHA	DIPTI REKHA NANDA VS	JHARSUGUDA /213 /2022 () //
23	BLAPL/0006366/2022	ARIF KHAN	RAKESH KUMAR ROUSTRAY	CHAULIAGANJA /27 /2016

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006367/2022	ARIF KHAN	RAKESH KUMAR ROUTRAY	CANTONMENT ROAD /17 /2016
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006368/2022	BHARAT CHANDRA BASTIA	RANJAN KUMAR PRADHAN	BALANGA /148 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006369/2022	SHYAM @ ANIL SHARMA	BIJAYA KUMAR RAGADA	KHETRARAJPUR /145 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006370/2022	PRAMOD TANDIA	SAROJ KUMAR PADHI	BAUNISUNI /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006371/2022	SAROJ KUMAR SATPATHY @ BAPI	MANAS KUMAR CHAND	KISSANNAGAR PS /77 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006372/2022	SURYA PRAKASH BEHERA	MANAS CHAND	RANPUR /120 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006373/2022	MISHRA PANGI	DIPTI RANJAN BHOKTA	MACHHKUND /47 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006374/2022	SUSANTA RAUT @ JATI	BIKRAM KESHARI MOHANTY	RANPUR /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006375/2022	DHARMENDRA SINGH @ DHARU @ DHARMENDRA SHARMA	SHARMA BHUSAN ROUTRAY	BANDOMUNDA /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006376/2022	SUNIL NAIK	ARUN KUMAR DAS-1	MOTANGA /31 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006377/2022	KHANDI BAPI @ NRUSINGH SAHOO	P.K.DASMOHAPATRA	SAHID NAGAR P.S. /315 /2021
		VS	VS	()

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35	BLAPL/0006378/2022	STATE OF ODISHA BABU @ BANGALI @ MANAS RANJAN PAL VS	BISWAJIT TRIPATHY VS	// JAGATPUR /468 /2021 ()
36	BLAPL/0006379/2022	STATE OF ODISHA BABU @ BANGALI @ MANAS RANJAN PAL VS	BISWAJIT TRIPATHY VS	// JAGATPUR /465 /2021 ()
37	BLAPL/0006380/2022	STATE OF ODISHA SADANANDA BEHERA VS	UNMESH CHANDRA JENA VS	// DEOGARH /202 /2022 ()
38	BLAPL/0006381/2022	STATE OF ODISHA SAGAR @ AMOSH DIGAL VS	DEEPAK KU SAHOO VS	// RAIKIA /76 /2012 ()
39	BLAPL/0006382/2022	STATE OF ODISHA KUMUDA MAHARANA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /152 /2021 ()
40	BLAPL/0006383/2022	STATE OF ODISHA KRISHNA CHHATRI @ GOTHE VS	BHARAT BHUSAN ROUSTRAY VS	// BANDOMUNDA /105 /2021 ()
41	BLAPL/0006384/2022	STATE OF ODISHA DHRUBA BEHERA VS	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /111 /2021 ()
42	BLAPL/0006385/2022	STATE OF ODISHA TIRUPATI JAGAM VS	ASHOK DAS VS	// PARLAKHEMUNDI /88 /2022 ()
43	BLAPL/0006386/2022	STATE OF ODISHA NARAHARI THANAPATI VS	SURYAKANTA DWIBEDI VS	// SAINTALA /94 /2022 ()
44	BLAPL/0006387/2022	STATE OF ODISHA BIRENDRA KUMAR MOHAPATRA VS	BHARAT BHUSAN ROUSTRAY VS	// INDUASTRIAL,NISA /164 /2021 ()
45	BLAPL/0006388/2022	STATE OF ODISHA BHABANI SHANKAR PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// KOMNA PS /136 /2022 () //

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46	BLAPL/0006389/2022	BHIMA NAGABANSA VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /87 /2022 () //
47	BLAPL/0006390/2022	SANTOSH KUMAR SAHOO @ SANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	SPL.TASK FORCE /37 /2021 () //
48	BLAPL/0006391/2022	MUKESH KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
49	BLAPL/0006392/2022	BAJI GAMANGO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 () //
50	BLAPL/0006393/2022	KAILASH RAITA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	R.UDAYAGIRI /42 /2022 () //
51	BLAPL/0006394/2022	ROSHAN GAHIR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JUNAGARH /147 /2022 () //
52	BLAPL/0006395/2022	A. AJANA RAO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JUNAGARH /214 /2022 () //
53	BLAPL/0006396/2022	SK. ASIF VS STATE OF ODISHA	SULOCHANA PATRO VS	BERHAMPUR TOWN /74 /2022 () //
54	CMAPL/0000269/2022	O.S.R.T.C.,BBSR VS RAMANIKANTA MISHRA	ADV. VS	// () //
55	CMP/0000601/2022	SUDARSHAN NAIK VS UANSI BAG	PRAMODA KUMAR MISHRA VS	// () //
56	CMP/0000602/2022	UDAYA SAHOO @ UDAYANATH SAHOO VS JHARENDRA @ JHARI SAHOO	ALOK KUMAR MOHANTY VS	// () //
57	CMP/0000603/2022	DULARI MAJHI	DWARIKA PRASAD MOHANTY	//

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		VS	VS	0
58	CMP/0000604/2022	HEMALATA BEHERA		//
		BHABATOSH SINHA	DAMODAR DEO	//
		VS	VS	0
59	CMP/0000605/2022	PRAVA SINHA		//
		PRAFULLA KUMAR ROUT	AJODHYA RANJAN DASH	//
		VS	VS	0
60	CONTC/0004381/2022	DEBASISH ROUT		//
		BIDYUTANANDA BASTIA	ADV	//
		VS	VS	0
61	CONTC/0004382/2022	SASWAT MISHRA, COMMNR CUM SECY, HE DEPT		//
		DEBASMITA KAR	ADV	//
		VS	VS	0
62	CONTC/0004383/2022	RAGHURAM R. LYER, I.A.S.		//
		TEJRAJ PATEL	ADV.	//
		VS	VS	0
63	CONTC/0004384/2022	SANJIV CHOPRA, PRINCIPAL SECY., AGRICULTURE AND F.E. DEPT.		//
		ANADI SUNANI	ADV	//
		VS	VS	0
64	CONTC/0004385/2022	ANU GARG, PRINCIPAL SECY TO GOVT, WR DEPT		//
		DHIRENDRA KUMAR PANDA	RAMAKANTA SAHOO	//
		VS	VS	0
65	CONTC/0004386/2022	BISHNUPADA SETHI, COMMNR CUM SECY, S AND ME DEPT		//
		GHANASHYAM SAHOO	RAMAKANTA SAHOO	//
		VS	VS	0
66	CONTC/0004387/2022	BISHNUPADA SETHI, COMMNR CUM SECY, S AND ME DEPT		//
		RASANANDA PANDA	ADV	//
		VS	VS	0
67	CONTC/0004388/2022	ASHOK KUMAR KALUARAM MEENA, I.A.S.		//
		RAKESH ROUT	ADV.	//
		VS	VS	0
68	CONTC/0004389/2022	G.V.VENUGOPAL SHARMA, MEMBER BOARD OF REVENUE, CUTTACK		//
		SUJIT KUMAR NATIA	ADV.	//
		VS	VS	0

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69	CONTC/0004390/2022	G.V.VENUGOPAL SHARMA, MEMBER BOARD OF REVENUE, CUTTACK SIBA BEHERA VS STATE OF ODISHA	ADV. VS	// // 0 //
70	CONTC/0004391/2022	ARATI SWAIN VS DATTATREYA BHAI SAHEB SINDE, IAS	ASHOK PATTANAIAK VS	// 0 //
71	CONTC/0004392/2022	CHANDESWAR BEHERA VS ANU GARG, IAS	ADV. VS	// 0 //
72	CONTC/0004393/2022	KRUSHNA CHANDRA SWAIN VS SATYABRATA SAHU, IAS	GANESWAR BEHERA VS	// 0 //
73	CONTC/0004394/2022	RABINDRA KUMAR BISWAL VS PRADIPTA JENA	PRABODHA CHANDRA NAYAK VS	// 0 //
74	CONTC/0004395/2022	FAKIR CHARAN MOHAPATRA VS RANJANA CHOPRA, IAS	ADV. VS	// 0 //
75	CONTC/0004396/2022	BIJAYA KUMAR JENA VS RANJANA CHOPRA, IAS	ADV. VS	// 0 //
76	CONTC/0004397/2022	SUSHILA NAYAK VS JHADESWAR BHUYAN, BLOCK EDUCATION OFFICER, BADASAH, MAYURBHANJ	MANOJ OJHA VS	// 0 //
77	CONTC/0004398/2022	SIBA SETHI VS DR. MONA SHARMA, PRINCIPAL SECY. TO FOREST, ENVIRONMENT DEPT.	ADV. VS	// 0 //
78	CONTC/0004399/2022	SALAI SOREN VS DR. MONA SHARMA, PRINCIPAL SECY. TO FOREST, ENVIRONMENT DEPT.	ADV. VS	// 0 //
79	CONTC/0004400/2022	BIKRAM PRADHAN VS DR. MONA SHARMA, PRINCIPAL SECY. TO FOREST, ENVIRONMENT DEPT.	ADV. VS	// 0 //

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80	CONTC/0004401/2022	DAKTAR PARIDA VS DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT.	ADV. VS	// 0
81	CONTC/0004402/2022	SAROJ KUMAR BHOI VS DR. MONA SHARMA, PRINCIPAL SECY. TO FOREST, ENVIRONMENT DEPT.	ADV. VS	// 0
82	CONTC/0004403/2022	EKADASI SENAPATI VS DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT.	ADV. VS	// 0
83	CONTC/0004404/2022	BIJAY SOREN VS DR. MONA SHARMA, PRINCIPAL SECY. TO FOREST, ENGRIONMENT DEPT.	adv. VS	// 0
84	CONTC/0004405/2022	BIRABHADRA SINGH VS DR.MONA SHARMA,PRINCIPAL SECY. TO FOREST,ENVIRONMENT DEPT.	ADV. VS	// 0
85	CONTC/0004406/2022	RABINDRANATH CHOUDHURY VS PRITIPARNA MISHRA,TAHASILDAR KUJANGA	BIBEKANANDA BHUYAN VS	// 0
86	CONTC/0004407/2022	DHIRENDRA KUMAR BEURIA VS SASWAT MISHRA, COMMNR. CUM SECY., HE DEPT	ADV. VS	// 0
87	CONTC/0004408/2022	REGIONAL COLLEGE OF MANAGEMENT TRUST VS SASWAT MISHRA, PRINCIPAL SECY., HIGHER EDUCATION DEPT.	TANMAY MISHRA VS	// 0
88	CONTC/0004409/2022	NILACHAL PUJAHARI VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0
89	CONTC/0004410/2022	KAMALAKANTA SAHU VS BISHNUPADA SAHU	ADV. VS	// 0
90	CONTC/0004411/2022	BISHNU CHARAN MISHRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0
91	CONTR/0000030/2022	PRASANTA KUMAR DAS	ADV.	//0



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		VS	VS	()
92	CRLA/0000534/2022	ANUPAMA JAMES, IPS SURENDRA BEHERA	ARJEET MISHRA	// KUNDRA /58 /2022
		VS	VS	()
93	CRLA/0000535/2022	STATE OF ODISHA GURU @ HIMANSHU PRADHAN @ CHIN	ALOK SOURAV BEHERA	// BARKOTE /203 /2022
		VS	VS	()
94	CRLA/0000536/2022	STATE OF ODISHA SUBASH AMAT	SAHASRANSU SOURAV	// KINJIRKELA /28 /2019
		VS	VS	()
95	CRLA/0000537/2022	STATE OF ODISHA RATAN MUNDA	NITYANANDA MOHAPATRA	// JASHIPUR /27 /2013
		VS	VS	()
96	CRLA/0000538/2022	STATE OF ODISHA BIJAY KUMAR ACHARYA @ BIJAYANANDA ACHARYAN	PRADIPTA BEURA	// TIGIRIA /105 /2017
		VS	VS	()
97	CRLA/0000539/2022	STATE OF ODISHA SURENDRA HO	MANAS KUMAR CHAND	// ANANDAPUR /130 /2015
		VS	VS	()
98	CRLA/0000540/2022	STATE OF ODISHA SITAPUR BEHERAMAJHI	SURENDRA KUMAR BISWAL	// KOTOAGARH /16 /2017
		VS	VS	()
99	CRLMC/0001842/2022	STATE OF ODISHA PRAMOD KUMAR SAHU@PRAMOD SAHU	BIRAJA PRASANNA DAS	// CHANDILI /151 /2020
		VS	VS	()
100	CRLMC/0001843/2022	STATE OF ODISHA LINGARAJ SAHU	UNMESH CHANDRA JENA	// KANDHEIGOLE /63 /2018
		VS	VS	()
101	CRLMC/0001844/2022	STATE OF ODISHA NEHERU BUDEK	ANUGRAHA NARAYAN SAMANTARAY	// BOLANGIR SADAR /322 /2007
		VS	VS	()
102	CRLMC/0001845/2022	STATE OF ODISHA SAROJ KUMAR JENA	MONOMOY BASU	// / /0
		VS	VS	()

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103	CRLMC/0001846/2022	SHANTANU KUMAR SAHU ABHISEKH AGARWAL@AGARWALA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /447 /2021 ()
104	CRLMC/0001847/2022	PAVAT KUMAR PRADHAN@PRAVAT PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHANDAPARA /132 /2017 ()
105	CRLMC/0001848/2022	SANTOSH PRADHAN@SANTOSH KU. PRADHAN VS STATE OF ODISHA	DAYANIDHI LENKA VS	// KHANTAPADA /472 /2017 ()
106	CRLMC/0001849/2022	DINESH KUMAR RANASINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	// NAYAGARH /58 /2022 ()
107	CRLMC/0001850/2022	SANTOSH KUMAR BARIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// /0 ()
108	CRLMC/0001851/2022	GAYATRI PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// /0 ()
109	CRLMC/0001852/2022	GAYATRI PATRA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// /0 ()
110	CRLMC/0001853/2022	SHYAM SUNDAR SAMANTARAY VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// PURI TOWN /69 /2012 ()
111	CRLMP/0001327/2022	SANKAR BEHERA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// /0 ()
112	CRLMP/0001328/2022	HRUDANANDA JENA VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	// /0 ()
113	CRLMP/0001329/2022	RAKESH MALLICK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// /0 ()

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114	CRLMP/0001330/2022	SARIF KHAN VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 () //
115	CRLMP/0001331/2022	AMIT KUMAR RAY @ ROY VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 () //
116	CRLMP/0001332/2022	SUKANTI JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
117	CRLMP/0001333/2022	PRIYARANJAN PANDA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	//0 () //
118	CRLMP/0001334/2022	BILASINI SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
119	CRLMP/0001335/2022	JHARANA SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
120	CRLMP/0001336/2022	RAJALAXMI SAGHOO VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	//0 () //
121	CRLMP/0001337/2022	LABANYABATI SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 () //
122	CRLMP/0001338/2022	RITESH KUMAR PRAKASH VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	//0 () //
123	CRLMP/0001339/2022	AMITA BARAD VS SUKANTA KUMAR MUDULI	SANJIB KUMAR BHANJADEO VS	//0 () //
124	CRLMP/0001340/2022	ASHUTOSH BISWAL VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	CANTONMENT ROAD /97 /2022 () //
125	CRLREV/0000301/2022	PRITAM BAG	PRATAP KUMAR NAYAK	AINTHAPALI /184 /2021

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		VS	VS	0
		STATE OF ODISHA		//
126	FAO/0000249/2022	REGIONAL MANAGER(T.P HUB),M/S. ORIENTAL INSURANCE CO. LTD.	PRASANT KUMAR MAHALI	//
		VS	VS	0
		KABITA MAHANTA		//
127	FAO/0000250/2022	M/S. NEW INDIA ASSURANCE CO. LTD.	PRASANT KUMAR MISHRA (1)	//
		VS	VS	0
		NANDAKISHORE BARIK		//
128	MACA/0000335/2022	JASODA ROUT	DHANANJAYA MUND	//
		VS	VS	0
		DILESWAR DAS		//
129	RPFAM/0000138/2022	SATISH KUMAR PAL	RANJAN KUMAR ROUT	//
		VS	VS	0
		MITALI MADHUSMITA SAHANI		//
130	RPFAM/0000139/2022	SUBASH CHANDRA TRIPATHY	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		SONALI DASH		//
131	RSA/0000154/2022	KISHORE ROUT	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	RSA/0000155/2022	PASURAM ROHIDAS @ PARSURAM ROHIDAS	KOUSIK ANANDA GURU	//
		VS	VS	0
		PADMA CHAMAR		//
133	TRP(C)/0000241/2022	MANIKA DAS @ MAMATA KUNAR	PRAVAT KUMAR MOHANTY	//
		VS	VS	0
		SATYANARAYAN DAS		//
134	TRPCRL/0000045/2022	PABITRA KUMAR PATI	J.K.MISHRA	//0
		VS	VS	0
		SUSHREE SATABDI MISHRA		//
135	TRPCRL/0000046/2022	ABHIMANYU MANDAL	BISHNU PRASAD PRADHAN	RAIRANGPUR TOWN /154 /2019
		VS	VS	0
		STATE OF ODISHA		//
136	WA/0000891/2022	STATE OF ODISHA	PRAVAKAR BEHERA, S.C.(TRANSPORT)	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0016715/2022	PRASANNA KUMAR DAS BINODINI NAYAK VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // 0 //
138	WP(C)/0016716/2022	HARII INFRA SERVICES, CUTTACK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
139	WP(C)/0016717/2022	P TULASI DAS VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
140	WP(C)/0016718/2022	HARANI SAHOO VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
141	WP(C)/0016719/2022	SAROJ KUMAR SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
142	WP(C)/0016720/2022	SAROJ KUMAR SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
143	WP(C)/0016721/2022	SANJEEV KUMAR PANDA VS ELIMA DASH	SUMAN MODI VS	// 0 //
144	WP(C)/0016722/2022	LEENA PRIYADARSHINI VS STATE OF ODISHA	G.S.NAMTOAR VS	// 0 //
145	WP(C)/0016723/2022	NIRANJAN MAHUNTA VS R.T.O., BADABIL	K.C.MAJHI VS	// 0 //
146	WP(C)/0016724/2022	NIRANJAN MAHUNTA VS R.T.O., BADABIL	K.C.MAJHI VS	// 0 //
147	WP(C)/0016725/2022	D.K.GUPTA AND CO.,BALASORE VS CHIEF ENGINEER(R AND D), MES, NEW DELHI	KAMAL BEHARI PANDA VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)0016726/2022	NIRMALA SATAPATHY VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
149	WP(C)0016727/2022	SRIDHAR MALLICK VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
150	WP(C)0016728/2022	BALMATI MUNDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
151	WP(C)0016729/2022	PRAVAKAR SAHOO VS R.T.O., CUTTACK	K.C.MAJHI VS	// 0 //
152	WP(C)0016730/2022	SUNITA SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
153	WP(C)0016731/2022	RAMAKANTA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
154	WP(C)0016732/2022	RASMI RANJAN SAHOO VS R.T.O., CHANDIKHOL	K.C.MAJHI VS	// 0 //
155	WP(C)0016733/2022	J.R.PRATIK MANOHAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
156	WP(C)0016734/2022	SUKANTA KUMAR PANIGRAHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
157	WP(C)0016735/2022	DR. AMRIT KUMAR PANDA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
158	WP(C)0016736/2022	DR.SWATHI KECHCHAWAR G VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
159	WP(C)0016737/2022	PINKI KUSHAL	ANIMA KUMARI DEI	//

**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
160	WP(C)/0016738/2022	GOVT. OF ODISHA MADHUSUDAN PANDA	SACHIN KUMAR PARIDA	//
		VS	VS	0
161	WP(C)/0016739/2022	DIV. FOREST OFFICER, JEYPORE FOREST DIV. SUKUMARI PATRA	GOPINATH SETHI	//
		VS	VS	0
162	WP(C)/0016740/2022	STATE OF ODISHA LALMOHAN NAIK	GOPINATH SETHI	//
		VS	VS	0
163	WP(C)/0016741/2022	STATE OF ODISHA BIJAY KUMAR SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0
164	WP(C)/0016742/2022	SHREE JAGANNATH MAHAPRABHU BIJE M/S MAGMA FOODS PVT. LTD.	BIKRAM PRATAP DAS	//
		VS	VS	0
165	WP(C)/0016743/2022	TRIBAL DEVELOPMENT CO OPERATIVE CORP. OF ODISHA LTD. SURESH CHANDRA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
166	WP(C)/0016744/2022	STATE OF ODISHA LINGARAJ SRICHANDAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
167	WP(C)/0016745/2022	STATE OF ORISSA AMINA BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
168	WP(C)/0016746/2022	STATE OF ORISSA DIBAKAR PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
169	WP(C)/0016747/2022	STATE OF ORISSA AINTHA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
170	WP(C)/0016748/2022	STATE OF ORISSA GAJINDRA GOUDA @ GAJENDRA GOUDA	SURESH KUMAR PANDA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0016749/2022	STATE OF ODISHA MADHU GOUDA VS	SURESH KUMAR PANDA VS	// // 0
172	WP(C)/0016750/2022	STATE OF ODISHA BRAHMA KUSHAL VS	SURESH KUMAR PANDA VS	// // 0
173	WP(C)/0016751/2022	STATE OF ODISHA LALA SUNA VS	SURESH KUMAR PANDA VS	// // 0
174	WP(C)/0016752/2022	STATE OF ODISHA SAKUNTALA BAG VS	SURESH KUMAR PANDA VS	// // 0
175	WP(C)/0016753/2022	STATE OF ODISHA KISHORE KUMBHAR VS	SURESH KUMAR PANDA VS	// // 0
176	WP(C)/0016754/2022	STATE OF ODISHA BABULAL MIRDHA VS	SURESH KUMAR PANDA VS	// // 0
177	WP(C)/0016755/2022	STATE OF ODISHA JOGINDERA RANA @ JOGENDRA RANA VS	SURESH KUMAR PANDA VS	// // 0
178	WP(C)/0016756/2022	STATE OF ODISHA HARIBOL KUMBHAR VS	SURESH KUMAR PANDA VS	// // 0
179	WP(C)/0016757/2022	STATE OF ODISHA MANIDAS NAG VS	SURESH KUMAR PANDA VS	// // 0
180	WP(C)/0016758/2022	STATE OF ODISHA SAROJ KUMAR SAHOO VS	GYANESWAR SATPATHY VS	// // 0
181	WP(C)/0016759/2022	STATE OF ODISHA RAM PRASAD MIRDHA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// // 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0016760/2022	PURANDAR JAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
183	WP(C)/0016761/2022	SAMARU MAHANANDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
184	WP(C)/0016762/2022	SURANCHI DEEP VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
185	WP(C)/0016763/2022	TAPAN KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
186	WP(C)/0016764/2022	GOBARDHAN MIRDHA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
187	WP(C)/0016765/2022	RAJESH KUMAR PANDA VS STATE OF ORISSA	SATYABRATA MOHANTY 1 VS	// 0 //
188	WP(C)/0016766/2022	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
189	WP(C)/0016767/2022	M/S. B.L.ENGINEERS, BBSR VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
190	WP(C)/0016768/2022	LINGARAJ DAKUA VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	// 0 //
191	WP(C)/0016769/2022	PARSURAM SETHY VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
192	WP(C)/0016770/2022	SANJAY KUMAR DAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
193	WP(C)/0016771/2022	GOPAL KRUSHNA NAIK	SATYABRATA MOHANTY 1	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
194	WP(C)/0016772/2022	STATE OF ODISHA DR.MANISHA VIDYABHASINI	BUDHADEV ROUSTRAY	//
		VS	VS	0
195	WP(C)/0016773/2022	STATE OF ODISHA MITU KUMAR PANDA	SATYABRATA MOHANTY I	//
		VS	VS	0
196	WP(C)/0016774/2022	STATE OF ODISHA SAYED RAJAB ALLI	KAUSHAL HUSSAIN	//
		VS	VS	0
197	WP(C)/0016775/2022	STATE OF ODISHA NILACHAL SEVA PRATHISTHAN, PURI	AGASTI KANUNGO	//
		VS	VS	0
198	WP(C)/0016776/2022	STATE OF ODISHA BIGYAN KUMAR BISWAL	SATYABRATA DAS	//
		VS	VS	0
199	WP(C)/0016777/2022	STATE OF ORISSA SANJUKTA PANIGRAHI	SRINIBASH SATAPATHY	//
		VS	VS	0
200	WP(C)/0016778/2022	THE STATE OF ORISSA CHANDAMANI GIRI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
201	WP(C)/0016779/2022	STATE OF ODISHA KUNJABIHARI PALEI	GYANA RANJAN MOHANTY	//
		VS	VS	0
202	WP(C)/0016780/2022	THE COLLECTOR, PURI ANITA ACHARYA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
203	WP(C)/0016781/2022	STATE OF ODISHA SAHADEV ROUT	NIRANJAN LENKA	//
		VS	VS	0
204	WP(C)/0016782/2022	STATE OF ODISHA SRIBATSA JENA	LAXMAN BHOI	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0016783/2022	STATE OF ODISHA MINAKSHI ROUT VS R.T.O.,CUTTACK	ASHOK KUMAR ROUT VS	// // 0 //
206	WP(C)/0016784/2022	GOPINATH PAIKARAY VS COLLECTOR CUM DIST. MAGISTRATE, KHURDA	PRONOY MOHANTY VS	// 0 //
207	WP(C)/0016785/2022	RAMBABU SAHU VS THE DIRECTOR, NHAI	LALITENDU MISHRA VS	// 0 //
208	WP(C)/0016786/2022	SIMANTIKA DAS VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// 0 //
209	WP(C)/0016787/2022	M/S RENUKA TRADERS VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
210	WP(C)/0016788/2022	GUNANIDHI SAHU VS THE REGIONAL MANAGER, BANK OF BARODA, BBSR	BIDYALOK MOHAPATRA VS	// 0 //
211	WP(C)/0016789/2022	DIPTIRANJAN BISWAL VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD	SRIKAR KUMAR RATH VS	// 0 //
212	WP(C)/0016790/2022	PUSPANJALI SAHOO VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
213	WP(C)/0016791/2022	SUBHAM OJHA VS R.T.O., KEONJHAR	PURNA CHANDRA MOHARANA VS	// 0 //
214	WP(C)/0016792/2022	ISWAR CHANDRA ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
215	WP(C)/0016793/2022	PREMLAL MAJHI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0016794/2022	SASHADHAR SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
217	WP(C)/0016795/2022	UMESH KUMAR DAS VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
218	WP(C)/0016796/2022	RAMESH CHANDRA DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
219	WP(C)/0016797/2022	M/S TRUPTI ENTERPRISES PVT. LTD. VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
220	WP(C)/0016798/2022	DEBADUTTA DASH VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
221	WP(C)/0016799/2022	SURYA KUMAR MOHANTY VS THE STATE OF ODISHA	K.K.SWAIN VS	// 0 //
222	WP(C)/0016800/2022	JAGADISH RATHA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
223	WP(C)/0016801/2022	BINAPANI MOHAPATRA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
224	WP(C)/0016802/2022	DEBAPRASADA NAYAK VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
225	WP(C)/0016803/2022	MOHAN KUMAR MOHANTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
226	WP(C)/0016804/2022	RADHAGOVINDA MAHAPRABHU BIJE, GANJAM VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
227	WP(C)/0016805/2022	PRABHASINI BAITHARU	AKSHAYA KUMAR SAHOO	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0016806/2022	STATE OF ODISHA BICHITRANANDA NAYAK	DEBENDRA KUMAR DAS	//
		VS	VS	0
229	WP(C)/0016807/2022	STATE OF ODISHA BASUDEV NAYAK	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
230	WP(C)/0016808/2022	STATE OF ODISHA GANAPATI SETHY	GOPINATH MISHRA	//
		VS	VS	0
231	WP(C)/0016809/2022	DISTRICT JUDGE, GANJAM MINATI SAHOO	GOPINATH MISHRA	//
		VS	VS	0
232	WP(C)/0016810/2022	DIST. JUDGE, GANJAM AMIT SAHOO	SATYA RANJAN PATI	//
		VS	VS	0
233	WP(C)/0016811/2022	STATE OF ODISHA SANTABALA KABI SATPATHY	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
234	WP(C)/0016812/2022	STATE OF ODISHA M/S S.M.ENTERPRISES	AVIJIT PAL	//
		VS	VS	0
235	WP(C)/0016813/2022	U.C.O, BANK JOGESWAR PUJARI	ARUN KUMAR PATRA	//
		VS	VS	0
236	WP(C)/0016814/2022	STATE OF ODISHA REGIONAL COLLEGE OF MANAGEMENT TRUST, BBSRANMAY MISHRA		//
		VS	VS	0
237	WP(C)/0016815/2022	STATE OF ODISHA PRAVAKAR SARANGI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
238	WP(C)/0016816/2022	STATE OF ODISHA RABINDRA DHANAL @ DHANAL RABINDRA	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0016817/2022	ADDL./JOINT COMMNR.,C AND S, ODISHA SUKANTA KUMAR SADANGI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
240	WP(C)/0016818/2022	SMRUTIDHAR PATI VS STATE OF ORISSA	KALPATARU MISHRA VS	// 0 //
241	WP(C)/0016819/2022	BINAYAK ENGLISH MEDIUM SCHOOL, DHENKANAI SUBASH CH PANI VS UNION OF INDIA	VS	// 0 //
242	WP(C)/0016820/2022	RABINDRA KUMAR SAHU VS UNION OF INDIA	SUBASH CH PANI VS	// 0 //
243	WP(C)/0016821/2022	TRINATH GOUDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
244	WP(C)/0016822/2022	KHARI PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
245	WP(C)/0016823/2022	DR.SATYAPRIYA DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
246	WP(C)/0016824/2022	DURGA CHARAN JAGDEV VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
247	WP(C)/0016825/2022	BISHNU PRIYA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
248	WP(C)/0016826/2022	BISHESWAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
249	WP(C)/0016827/2022	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0016828/2022	MALAYA KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	WP(C)/0016829/2022	ADEIT PRASAD DAS VS INDIAN OIL CORP. LTD.	ASHOK KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0016830/2022	KULAMANI PRADHAN VS THE TAHASILDAR, MAHAKALAPARA	PRABHAS RANJAN ROUSTRAY VS	// 0 //
253	WP(C)/0016831/2022	KULAMANI PRADHAN VS THE TAHASILDAR, MAHAKALAPARA	PRABHAS RANJAN ROUSTRAY VS	// 0 //
254	WP(C)/0016832/2022	LAXMIDHAR DALBEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
255	WP(C)/0016833/2022	SRADHANJALI PADHI VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
256	WP(C)/0016834/2022	PRANABANDHU SWAIN VS STATE OF ODISHA	N.SARKAR VS	// 0 //
257	WP(C)/0016835/2022	ROSHAN IQBAL VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
258	WP(C)/0016836/2022	MAHESH KUMAR AGARWAL VS DY. COMMNR. OF INCOME TAX, CIRCLE 1(1), BBSR	RUDRA PRASAD KAR VS	// 0 //
259	WP(C)/0016837/2022	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD VS PRADIP KUMAR MEHER	ABHIRAM SAHOO VS	// 0 //
260	ABLAPL/0008154/2022	PRAVAKAR PRUSTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /283 /2022 0 //
261	ABLAPL/0008155/2022	NIRANJAN BEHERA @ RINKU	ARJEET MISHRA	JEYPORE SADAR /150 /2022

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0008156/2022	STATE OF ODISHA GYANARANJAN BEHERA	DEEPAK KU SAHOO	// MAHANGA /110 /2022
		VS	VS	()
263	ABLAPL/0008157/2022	STATE OF ODISHA PALA DAS	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /202 /2022
		VS	VS	()
264	ABLAPL/0008158/2022	STATE OF ODISHA BIKRAM SAHOO	PRADIPTA VARMA	// / /0
		VS	VS	()
265	ABLAPL/0008159/2022	STATE OF ODISHA NIRANJAN BEHERA	SMRUTI RANJAN MOHAPATRA	// KHUNTUNI /142 /2022
		VS	VS	()
266	ABLAPL/0008160/2022	STATE OF ODISHA SANGRAM SRICHANDAN	GOPINATH PANDA	// AIR FIELD P.S. /152 /2022
		VS	VS	()
267	ABLAPL/0008161/2022	STATE OF ODISHA RAJENDRA PRASAD RAY	SMRUTI RANJAN MOHAPATRA	// KISSANNAGAR PS /114 /2022
		VS	VS	()
268	ABLAPL/0008162/2022	STATE OF ODISHA LELA BEHERA @ SUKUMAR BEHERA	SANJIT MISHRA	// BARI /192 /2022
		VS	VS	()
269	ABLAPL/0008163/2022	STATE OF ODISHA HALADHAR MAHANTA	DIGAMBAR SETHI	// GHATAGAON /128 /2022
		VS	VS	()
270	ABLAPL/0008164/2022	STATE OF ODISHA GARIBA SUNA	BISWARANJAN DALAI	// MANAMUNDA /103 /2022
		VS	VS	()
271	ABLAPL/0008165/2022	STATE OF ODISHA SITABALA MANDAL	KARTIK CHANDRA TRIPATHY	// PARADEEP /38 /2015
		VS	VS	()
272	ABLAPL/0008166/2022	STATE OF ODISHA RABINARAYAN DAS	PRAMOD KUMAR JENA	// CHANDIPUR /58 /2022
		VS	VS	()



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0008167/2022	STATE OF ODISHA SURESH MAHAKUR VS	JUGALA KISHORE PANDA VS	// BARGARH /366 /2022 ()
274	ABLAPL/0008168/2022	STATE OF ODISHA MAGHABAN BAG VS	BHABANI SHANKAR DASPARIDA VS	// BOLANGIR SADAR /249 /2022 ()
275	ABLAPL/0008169/2022	STATE OF ODISHA MANASH KUMAR NANDA @ MANAS NANDA VS	BHABANI SHANKAR DASPARIDA VS	// JAGATPUR /262 /2022 ()
276	ABLAPL/0008170/2022	STATE OF ODISHA ASHISH PRADHAN VS	SAMARENDRA BAHADUR VS	// HEMGIR /160 /2022 ()
277	ABLAPL/0008171/2022	STATE OF ODISHA PRANAB KUMAR DAS @ PRANAB KISHORE DAS VS	RANJAN KUMAR ROUT VS	// CHAMPUA /86 /2022 ()
278	ABLAPL/0008172/2022	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	PRASANT KUMAR BARIK VS	// //0 ()
279	ABLAPL/0008173/2022	STATE OF ODISHA KUSUNI BEHERA @ KRUSHNA BEHERA VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /244 /2022 ()
280	ABLAPL/0008174/2022	STATE OF ODISHA RAKESH DEHERI VS	SUNIL KUMAR PANDA VS	// BURLA /261 /2022 ()
281	ABLAPL/0008175/2022	STATE OF ODISHA SURYAMANI PATRA @ RIKU PATRA VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /144 /2022 ()
282	ABLAPL/0008176/2022	STATE OF ODISHA SATYA NARAYAN SAHOO @ JITU SAHOO VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /166 /2022 ()
283	ABLAPL/0008177/2022	STATE OF ODISHA BHASKAR MALLICK @ BABU VS	DR. BINODA KUMAR MISHRA VS	// Tantiapal Marine /44 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :06/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	ABLAPL/0008178/2022	JANMEJAYA DASH @ JANMANJAY DASH VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	NIALI /255 /2022 () //
285	ABLAPL/0008179/2022	SAMBHU PRASAD MEHER VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	KESINGA /348 /2021 () //
286	ABLAPL/0008180/2022	SMRUTI RANJAN JENA @ MITIKA VS STATE OF ODISHA	MANAS RANJAN DASH VS	JAKHAPURA /63 /2022 () //
287	ABLAPL/0008181/2022	GOUTAM KUMAR RANA VS STATE OF ODISHA	ABHIJIT PATI VS	TALCHER TOWN /386 /2022 () //
288	ABLAPL/0008182/2022	SASHIKANTA MALLIK VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	DHENKANAL TOWN /370 /2021 () //
289	ABLAPL/0008183/2022	KISSAN BARAI VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	BANSADA /85 /2022 () //
290	ABLAPL/0008184/2022	SUKADEV PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAUNISUNI /49 /2022 () //
291	ABLAPL/0008185/2022	KIRTIK CHANDRA RAY VS STATE OF ODISHA	DR. JANMEJAYA RAY VS	PURIGHAT /151 /2022 () //
292	ABLAPL/0008186/2022	PULIN KUMAR GANTAYAT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CUTTACK SADAR /284 /2022 () //
293	ABLAPL/0008187/2022	ARUN KHILAR @ SANA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	/ /0 () //
294	ABLAPL/0008188/2022	BABULI MALIK @ MALLIK VS STATE OF ODISHA	SATYABRATA DASH VS	KUAKHIA /208 /2022 () //
295	ABLAPL/0008189/2022	UDAYA BARIK	JAYAKRISHNA MOHAPATRA	BANSADA /243 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0008190/2022	BABU @ TRIBIKARAM GHOSE	JAYAKRISHNA MOHAPATRA	CHANDABALI /214 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0008191/2022	ADARSA KUMAR PATTNAYAK	RITURANJAN CHHOTARAY	ODAGAON /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0008192/2022	SARAT PATI	SANTOSH KUMAR DASH	SATYABADI /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0008193/2022	KARUNAKARA MOHANTY @ KARUNA @ CHHELI	BIJAY KUMAR BEHERA	BHARATPUR PS /253 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0008194/2022	ARCHANA DAS	DR. JANMEJAYA RAY	EOW,BHUBANESWAR /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0008195/2022	PRASANTA KUMAR PRUSTY	ASHOK DAS	DHARMASALA /65 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0008196/2022	BISWARANJAN BEHERA	PULAKESH MOHANTY	JAJPUR TOWN /235 /2022
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0008197/2022	KRUSHNA @ KRUSHNA CH. MAHARANA	SAMBEET PATTANAYAK	ASTARANGA /159 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0008198/2022	RUPADHAR PUTEL @ KALIA	JNYANANANDA PANDA	BHAWANIPATNA SADAR /187 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0008199/2022	BANAMALI SAHOO	BIBHUTI SATAPATHY	JAGATPUR /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0008200/2022	ANIKET BALABANTARAY	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /410 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0008201/2022	STATE OF ODISHA SATYAJIT PATRA VS	PRABHU PRASANNA BEHERA VS	// MAHILA P.S.(BBSR) /84 /2022 ()
308	ABLAPL/0008202/2022	STATE OF ODISHA BAPI PAIKRAY @ BAPI PAIKERA VS	RANJAN KUMAR PRADHAN VS	// KUMBHARAPARA /158 /2022 ()
309	ABLAPL/0008203/2022	STATE OF ODISHA DHANANJAYA CHOUDHURY @ KANHA VS	PIYUSH KUMAR MISHRA VS	// / /0 ()
310	ABLAPL/0008204/2022	STATE OF ODISHA PRAFULLA MUDULI VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /82 /2022 ()
311	WPC(OA)/0000140/2005	STATE OF ODISHA DR. JAYANTA KUMAR PANDA VS	PRASANTA KUMAR MISHRA VS	// / ()
312	WPC(OA)/0000719/2011	STATE OF ODISHA DASARATHI DALAI VS	D.C.MOHANTY VS	// / ()
313	WPC(OA)/0001376/2015	SUPERINTENDENT OF POLICE, ROURKELA ASHOK KUMAR PAHAN VS	R.K.BISOI VS	// / ()
314	WPC(OA)/0002037/2016	STATE OF ODISHA MURALI DHAR KHUNTIA VS	RAMAKANTA SAHOO VS	// / ()
315	CONTC(CP)/0000065/2012	STATE OF ODISHA FAKIR CHARAN DASH VS	K.K.SWAIN VS	// / ()
316	CONTC(CP)/0000083/2010	DIRECTOR, ELEMENTARY EDUCATION PURNA CHANDRA BEHERA VS	RAMAKANTA SAHOO VS	// / ()
317	CONTC(CP)/0000091/2017	STATE OF ODISHA ANADI PRADHAN VS	TAPAN KUMAR BISWAL VS	// / ()
		SECRETARY, AGRICULTURE DEPTT.		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :06/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	CONTC(CP)/0000123/2011	SACHIKANTA DAKHIN RAY VS DIRECTOR TREASURIES AND INSPECTION OF ORISSA	RAMAKANTA SAHOO VS	// 0 //
319	CONTC(CP)/0000195/2019	BIJAYANANDA SAMANTARAY VS PRINCIPAL SECRETARY TO GOVT	M.PRATAP VS	// 0 //
320	CONTC(CP)/0000520/2017	RAMA CHANDRA DAS VS PRINCIPAL SECY. TO GOVT., HIGHER EDUCATION DEPT.	SURYA NARAYAN PATNAIK VS	// 0 //
321	CONTC(CPC)/0000308/2016	ATULYA KUMAR DASH VS RANJANA CHOPRA	GYANENDRA CHANDRA SWAIN VS	// 0 //
322	CONTC(CPC)/0000313/2016	SURESH CHANDRA SETHI VS RANJANA CHOPRA, COMMISSIONER-CUM-SECRETARY, S AND ME DEPARTMENT	GYANENDRA CHANDRA SWAIN VS	// 0 //
323	CONTC(CPC)/0000349/2015	ALFA DAS VS RANJANA CHOPRA	PRASANTA KUMAR JENA VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :06/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	20/2022 WPCRL/50/2022	MINATI SAHOO-MP	UMAKANT SAHOO
2	48/2022 TRPCRL/45/2022	PABITRA KUMAR PATI-MP	J.K.MISHRA
3	49/2022 TRPCRL/46/2022	ABHIMANYU MANDAL-MP	BISHNU PRASAD PRADHAN
4	128/2022 CMAPL/269/2022	O.S.R.T.C.,BBSR-MP	ADV.
5	167/2022 CONTC/2255/2022	AMAR HIGH SCHOOL,CHANABEDA,NUAPADA-MP	
6	192/2022 RPFAM/139/2022	SUBASH CHANDRA TRIPATHY-MP	PRASANNA KUMAR MISHRA
7	214/2022 CRLMP/336/2022	RAKESH KUMAR SWAIN-MP	SARATHI JYOTI MOHANTY
8	215/2022 CRLMP/1338/2022	RITESH KUMAR PRAKASH-MP	SIDHESWAR MOHANTY
9	216/2022 CRLMP/1339/2022	AMITA BARAD-MP	SANJIB KUMAR BHANJADEO
10	217/2022 CRLMP/1340/2022	ASHUTOSH BISWAL-MP	SANTOSH KUMAR NANDA
11	218/2022 CRLMP/1340/2022	ASHUTOSH BISWAL-MP	SANTOSH KUMAR NANDA
12	240/2022 WPC(OA)/1813/2016	MAMATA RANI PANDA-MP	SURYA NARAYAN PATNAIK
13	265/2022 TRP(C)/9/2022	SILPA KAR-MP	SAILAZA NANDAN DAS
14	266/2022 TRP(C)/234/2022	PRASANIKA SWAIN-MP	RANJIT MOHANTY
15	267/2022 TRP(C)/126/2022	SHRADHASHREE ROUSTRAY-MP	SAMBIT SAMAL
16	268/2022 TRP(C)/241/2022	MANIKA DAS @ MAMATA KUNAR-MP	PRAVAT KUMAR MOHANTY
17	362/2022 FAO/245/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	MDAM ALI KHAN
18	363/2022 FAO/77/2019	BUDHADEV@BUDHADEB DAS-MP	
19	364/2022 FAO/277/2020	SASHIBHUSAN PANIGRAHI-MP	MR.S.N.SHARMA
20	365/2022 FAO/181/2022	LEGAL MANAGER(T.P.CELL)M/S. NEW INDIA ASSURANCE CO. LTD.-MP	MONNATH ROY 1-MP
21	366/2022 FAO/181/2022	LEGAL MANAGER(T.P.CELL)M/S. NEW INDIA ASSURANCE CO. LTD.-MP	MONNATH ROY 1-MP
22	367/2022 FAO/229/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	MONNATH ROY
23	368/2022 FAO/229/2022	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	MONNATH ROY
24	408/2022 CRLREV/185/2022	RAJANIKANTA MAHALIK-MP	
25	641/2022 WPC(OAC)/1897/2001	PRAVASH CHANDRA RANASINGH-MP	
26	642/2022	AKSHAYA KUMAR MOHANTY-MP	K.K.SWAIN

27	WPC(OAC)/3501/2015 643/2022	PRAFULLA KUMAR PALAI-MP	M/S BISWABIHARI MOHANTY
28	WPC(OAC)/3615/2015 644/2022	ADWAIT KUMAR PATTNAYAK-MP	S.B.JENA
29	WPC(OAC)/3417/2015 645/2022	MAN MOHAN SABAT-MP	SHASHI BHUSAN JENA
30	WPC(OAC)/3665/2015 646/2022	O.JANARDAN-MP	SHASHI BHUSAN JENA
31	WPC(OAC)/3666/2015 647/2022	SANTOSH KUMAR BHANJA-MP	M/S MANOJA KUMAR KHUNTIA
32	WPC(OAC)/3683/2015 670/2022	UDAYA SAHOO @ UDAYANATH SAHOO-MP	ALOK KUMAR MOHANTY
33	CMP/602/2022 671/2022	COLLECTOR, MAYURBHANJ-MP	
34	CMP/552/2021 672/2022	BHABATOSH SINHA-MP	DAMODAR DEO
35	CMP/604/2022 673/2022	PRAFULLA KUMAR ROUT-MP	AJODHYA RANJAN DASH
36	CMP/605/2022 674/2022	PRAFULLA KUMAR ROUT-MP	AJODHYA RANJAN DASH
37	CMP/605/2022 675/2022	SANJAYA NAYAK-MP	MAMATA MISHRA
38	CMP/597/2022 682/2022	JASODA ROUT-MP	DHANANJAYA MUND
39	MACA/335/2022 715/2022	TRINATH SABAT-MP	R.P.MAHAPATRA
40	RSA/155/2021 716/2022	PASURAM ROHIDAS @ PARSURAM ROHIDAS-MP	KOUSIK ANANDA GURU
41	RSA/155/2022 801/2022	MANMATH MALLICK-MP	
42	ABLAPL/17270/2019 802/2022	SAROJ PANDA-MP	
43	ABLAPL/4673/2022 803/2022	KUNAL @ SANJAY SINGH @ KUSH KUMAR-MP	
44	ABLAPL/6061/2022 804/2022	MAGIRAM BANUA-MP	
45	ABLAPL/5758/2022 805/2022	SAJIDD AHMED @ MD SAJID AHMAD-MP	
46	ABLAPL/3760/2022 806/2022	BISU @ BISWANATH MOHAPATRA-MP	PRAJIT KUMAR PRADHAN
47	ABLAPL/5184/2022 1018/2022	SK.MUNA@KADIR-MP	BIPLAB KUMAR DASH
48	CRLA/673/2021 1019/2022	SUBASH AMAT-MP	SAHASRANSU SOURAV
49	CRLA/536/2022 1020/2022	SUBASH AMAT-MP	SAHASRANSU SOURAV
50	CRLA/536/2022 1021/2022	SUBASH AMAT-MP	SAHASRANSU SOURAV
51	CRLA/536/2022 1022/2022	RATAN MUNDA-MP	NITYANANDA MOHAPATRA
52	CRLA/537/2022 1023/2022	RATAN MUNDA-MP	NITYANANDA MOHAPATRA
53	CRLA/537/2022 1024/2022	BIJAY KUMAR ACHARYA @ BIJAYANANDA ACHARYA-MP	PRADIPTA BEURA
54	CRLA/538/2022 1025/2022	BIJAY KUMAR ACHARYA @ BIJAYANANDA ACHARYA-MP	PRADIPTA BEURA
55	CRLA/538/2022 1026/2022	SURENDRA HO-MP	MANAS KUMAR CHAND
56	CRLA/539/2022 1027/2022	BHAGI@BHAGABAN DALABEHERA-MP	PRASANT KUMAR SAHOO
57	CRLA/231/2022 1028/2022	HEMANTA KUMAR BHOI-MP	M/S.R.N.DAS MOHAPATRA
	CRLA/318/2015		

58	1029/2022 CRLA/540/2022	SITAPUR BEHERAMAJHI-MP	SURENDRA KUMAR BISWAL
59	1030/2022 CRLA/540/2022	SITAPUR BEHERAMAJHI-MP	SURENDRA KUMAR BISWAL
60	1031/2022 CRLA/540/2022	SITAPUR BEHERAMAJHI-MP	SURENDRA KUMAR BISWAL
61	1159/2022 BLAPL/5674/2022	PAPURAM RAMESHVAR GUPTA @ RAMESWAR-MP	JNYANANANDA PANDA
62	1160/2022 BLAPL/2211/2021	MANOJ SHARMA-MP	
63	1161/2022 BLAPL/6984/2021	RADHAKANTA NAYAK-MP	
64	1162/2022 BLAPL/5704/2021	RADHAKANTA NAYAK-MP	
65	1163/2022 BLAPL/7093/2021	RADHAKANTA NAYAK-MP	
66	1164/2022 BLAPL/6986/2021	RADHAKANTA NAYAK-MP	
67	1165/2022 BLAPL/2642/2022	MILLAN KUMAR SAHANI-MP	KEDAR CHANDRA SARANGI
68	1166/2022 BLAPL/4932/2022	DEBENDRA SWAIN-MP	
69	1167/2022 BLAPL/898/2022	RAMA CHANDRA BAGH @ CHANDRA BAGH-MP	BIBHU PRASAD CHHUALSINGH
70	1168/2022 BLAPL/1128/2022	CHANDRA BAGH @ RAMA CHANDRA BAGH-MP	BIBHU PRASAD CHHUALSINGH
71	1467/2022 CRLMC/1528/2022	NARAHARI NATH-MP	SARADA PRASAD DASH
72	1468/2022 CRLMC/1843/2022	LINGARAJ SAHU-MP	UNMESH CHANDRA JENA
73	1469/2022 CRLMC/1845/2022	SAROJ KUMAR JENA-MP	MONOMOY BASU
74	1470/2022 CRLMC/1846/2022	ABHISEKH AGARWAL@AGARWALA-MP	BHABANI SHANKAR DASPARIDA
75	1471/2022 CRLMC/1430/2022	NARENDRA MAHARANA@BHALU MAHARANA-MP	
76	1472/2022 CRLMC/623/2022	PITABAS HIAL-MP	
77	1473/2022 CRLMC/1848/2022	SANTOSH PRADHAN@SANTOSH KU. PRADHAN-MP	DAYANIDHI LENKA
78	1474/2022 CRLMC/1849/2022	DINESH KUMAR RANASINGH-MP	JAYADEBA BEHERA
79	2226/2022 WA/891/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
80	2227/2022 WA/891/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
81	2228/2022 WA/891/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
82	8980/2022 WP(C)/16715/2022	BINODINI NAYAK-MP	TRILOCHAN NANDA
83	8981/2022 WP(C)/16716/2022	HARII INFRA SERVICES, CUTTACK-MP	RAMA KRISHNA BISOI
84	8982/2022 WP(C)/16722/2022	LEENA PRIYADARSHINI-MP	G.S.NAMTOAR
85	8983/2022 WP(C)/16593/2022	MANJULATA SETHI-MP	RANJIT MOHANTY
86	8984/2022 WP(C)/16725/2022	D.K.GUPTA AND CO.,BALASORE-MP	KAMAL BEHARI PANDA
87	8985/2022 WP(C)/16730/2022	SUNITA SAHOO-MP	BIDESH RANJAN BEHERA
88	8986/2022 WP(C)/16735/2022	DR. AMRIT KUMAR PANDA-MP	AVIJIT MISHRA
89	8987/2022	SUKANTA KUMAR PANIGRAHI-MP	ASIT KUMAR JENA



90	WP(C)/16734/2022 8988/2022	DR.SWATHI KECHCHAWAR G-MP	AVIJIT MISHRA
91	WP(C)/16736/2022 8989/2022	SATYABHAMA MUDULI-MP	KISHORE KUMAR MISHRA
92	WP(C)/11238/2022 8990/2022	PINKI KUSHAL-MP	ANIMA KUMARI DEI
93	WP(C)/16737/2022 8991/2022	KUNJA BIHARI SAHOO-MP	K.N.DAS
94	WP(C)/28563/2020 8992/2022	M/S. B.L.ENGINEERS, BBSR-MP	SIDHARTH SHANKAR PADHY
95	WP(C)/16767/2022 8993/2022	SANJAY KUMAR DAS-MP	GOURI MOHAN RATH
96	WP(C)/16770/2022 8994/2022	DR.MANISHA VIDYABHASINI-MP	BUDHADEV ROURTRAY
97	WP(C)/16772/2022 8995/2022	NILANCHAL SWAIN-MP	M/S.UMESH CH.MOHANTY
98	WP(C)/15230/2013 8996/2022	SANKAR JENA-MP	M/S.UMESH CH.MOHANTY
99	WP(C)/15661/2013 8997/2022	JIBAN JAYA LENKA-MP	M/S.UMESH CH.MOHANTY
100	WP(C)/15662/2013 8998/2022	SATYABRATA MAHAPATRA-MP	M/S.UMESH CH.MOHANTY
101	WP(C)/15079/2013 8999/2022	MANOJ PANDA-MP	M/S.UMESH CH.MOHANTY
102	WP(C)/15080/2013 9000/2022	SAYED RAJAB ALLI-MP	KAUSHAL HUSSAIN
103	WP(C)/16774/2022 9001/2022	CHANDAMANI GIRI-MP	PRASANTA KUMAR SATAPATHY
104	WP(C)/16778/2022 9002/2022	SAHADEV ROUT-MP	NIRANJAN LENKA
105	WP(C)/16781/2022 9003/2022	GOPINATH PAIKARAY-MP	PRONOY MOHANTY
106	WP(C)/16784/2022 9004/2022	RAMBABU SAHU-MP	LALITENDU MISHRA
107	WP(C)/16785/2022 9005/2022	GUNANIDHI SAHU-MP	BIDYALOK MOHAPATRA
108	WP(C)/16788/2022 9006/2022	PUSPANJALI SAHOO-MP	AJAYA KUMAR JENA
109	WP(C)/16790/2022 9007/2022	UMESH KUMAR DAS-MP	SASWATI MOHAPATRA
110	WP(C)/16795/2022 9008/2022	M/S TRUPTI ENTERPRISES PVT. LTD.-MP	TUSHAR KANTI SATAPATHY
111	WP(C)/16797/2022 9009/2022	SURYA KUMAR MOHANTY-MP	K.K.SWAIN
112	WP(C)/16799/2022 9010/2022	PRABHASINI BAITHARU-MP	AKSHAYA KUMAR SAHOO
113	WP(C)/16805/2022 9011/2022	AMIT SAHOO-MP	SATYA RANJAN PATI
114	WP(C)/16810/2022 9012/2022	M/S S.M.ENTERPRISES-MP	AVIJIT PAL
115	WP(C)/16812/2022 9013/2022	JOGESWAR PUJARI-MP	ARUN KUMAR PATRA
116	WP(C)/16813/2022 9014/2022	REGIONAL COLLEGE OF MANAGEMENT TRUST, BBSR-MP	PANMAY MISHRA
117	WP(C)/16814/2022 9015/2022	PRAVAKAR SARANGI-MP	SUBHRANSU BHUSAN MOHANTY
118	WP(C)/16815/2022 9016/2022	SUKANTA KUMAR SADANGI-MP	KUNAL KUMAR SWAIN
119	WP(C)/16817/2022 9017/2022	BENUDHAR ROUT-MP	PRAFULLA KUMAR RATH
120	WP(C)/12692/2022 9018/2022	KHARI PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY-MP	BHISUJARA MISHRA
	WP(C)/16822/2022		

121	9019/2022 WP(C)/14232/2022	SAURAV BHALOTIA-MP	
122	9020/2022 WP(C)/3200/2022	DR. BADRI NARAYAN MISHRA-MP	BIDYALOK MOHAPATRA
123	9021/2022 WP(C)/33902/2021	BARNALI PATNAIK-MP	
124	9022/2022 WP(C)/16824/2022	DURGA CHARAN JAGDEV-MP	SUKANTA KUMAR DALAI
125	9023/2022 WP(C)/5089/2022	SIMANCHAL DAS-MP	KSHIRODA KUMAR ROUT
126	9024/2022 WP(C)/16143/2022	PRADYUSH SAHU-MP	RAGHUNATH DAS MOHAPATRA
127	9025/2022 WP(C)/12693/2022	CENTRAL BOARD OF SECONDARY EDUCATION, (CBSE),	<del>BHAKRAN</del> KUMAR DALAI
128	9026/2022 WP(C)/16825/2022	BISHNU PRIYA BISWAL-MP	SUKANTA KUMAR DALAI
129	9027/2022 WP(C)/10296/2022	ANSHUMAN SAHOO-MP	KUNAL KUMAR SWAIN
130	9028/2022 WP(C)/14509/2022	GOVINDA CHANDRA SAHANI-MP	ACHYUTANANDA PATTNAIK
131	9029/2022 WP(C)/16833/2022	SRADHANJALI PADHI-MP	BINI MISHRA
132	9030/2022 WP(C)/16834/2022	PRANABANDHU SWAIN-MP	N.SARKAR
133	9031/2022 WP(C)/16836/2022	MAHESH KUMAR AGARWAL-MP	RUDRA PRASAD KAR
134	9032/2022 WP(C)/16837/2022	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK	<del>BANINDRA</del> SAHOO